

**SPECIAL BENCH**

**O-115**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1610(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> DECEMBER, 2020, 10:30 A.M**

Name of the Company	BETOKING LTD Vs. EDEN REAL ESTATES PVT LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr.Ratul Das, Advocate - For the Financial Creditor

Mr.Jishnu Chowdhury, Advocate - For the Corporate Debtor  
Mr. Ishaan Saha, Advocate

**ORDER**

Mr. Ratul Das, Ld. Counsel for the Financial Creditor, is present. Mr. Jishnu Chowdhury, Ld. Counsel, along with Mr. Ishaan Saha, Ld. Counsel, are present on behalf of the Corporate Debtor.

The pleadings in the matter are complete. The parties are directed to complete the e-filing process by then.

List this matter for final hearing and disposal on 22<sup>nd</sup> January, 2021.

(Rajasekhar VK)  
Member(Judicial)

